

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **12.01.2023** (THURSDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.128/2022 For Urgent Hearing IA No. 1101/2022, For Stay IA No.1102/2022 IA No. 1103/2022	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
2	Comp App (AT) (CH) (Ins) No.448/2022 For Condone Delay IA No. 1138/2022	Platinum Rent A Car (India) Pvt. Ltd. Vs M/s. Quest Offices Ltd.	Mr. Aniruth Purusothaman	
3	Comp App (AT) (CH) (Ins) No.1/2023 For Direction IA No. 1/2023	Anil Kumar Ojha Vs S Palaniappan & 7 Ors	Mr. Anil Ojha	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 120/2022	Mr. L Padhmanabha Chari FCA Vs. M/s Prateek Apparels Pvt Ltd	Mr. SP Muralikrishnan	Mr. Yasar Arafat

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805118/02022/2021 (Diary No. 2/2022)	M. Murali Vs MIDAS Communication Technologies Pvt. Ltd.	Mr. M Murali	
6	9805111/00038/2022 (Diary No.40/2022)	Mr. H. Anamika Krishna & Ors Vs Dust Control & Ventilation Pvt. Ltd.	Arjun K Perikal	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors	M/s Cyril Amarchand Mangaldas	Mr. Abhijeet Sinha
8	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors	Mr. Saurabh Gupta	Mr. Yogesh Jagia
9	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Shekhar G Devasa	Mr. Mohit Chaudhary

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 55/2021 (Comp App (AT) No.128/2019)	Regal Machine Tools Private Limited & Ors. Vs Mrs Kaushy Lal & Ors	Mr. Sunil Kumar & Mani Bhushan Sinha	Mr. Naman Joshi- R1-R4 Mr. Nishant Patil- R5
11	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mani Bhadra-R1, R3 Mr. Arun Karthik Mohan- R2 Ms. Kirit Javali-R4
12	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr. Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 41/2022 & IA No. 85,86,87,193,281, 905, 964 & 1121/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

14	Comp App (AT) (CH) (Ins) No. 42/2022 & IA No. 88,89, 90, 194,283, 904, 965 & 1122/2022	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
15	Comp App (AT) (CH) (Ins) No. 87/2022 & IA No.186,187,188, 282,906 & 966/2022	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No.225/2022 & IA No. 483/2022	T. V. Balasubramanian Vs. K Bharathi & 4 Ors WITH	Mr.Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran R1 Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar R5
17	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi WITH	Mr.Karthik Seshadri	Mr.Diwarakesh Prabhakaran -R1. Mr.NP Vijay Kumar- R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
18	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam WITH	Mr.Karthik Seshadri	Mr.Thriyambak J Kannan-R1. Mr. Dwarakesh Prabhakaran R-2. Ms. Shubha Ranjani Ananth- R3, R5 Mr N.P.Vijaya Kumar- R6
19	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar WITH	M/s. Iyer& Thomas	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms.Shubha ranjani Ananth R3,R5.
20	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya- R3&R4, Mr. Karthik Seshadri- R5

21	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar WITH	Mr. H. KarthikSeshadri	Mr. NP Vijay Kumar R2.
22	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi WITH	Mr.KarthikSeshadri	Mr.DiwarakeshPrabhakar for R1. Mr.N.P.Vijay Kumar for R2. Mr.Thriyambak J Kannan R5/ RP Ms.Subharanjani Ananth for R6.
23	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	
24	Comp App (AT) (CH) (Ins) No 305/2022	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd	Mr. AS Sathish Kumar	Mr. JR Jayant
25	Comp App (AT) (CH) (Ins) No. 52/2022 & IA No.102, 217/2022	S Amarendran	Mr. Kaushik Sharma	
26	Comp App (AT) (CH) (Ins) No. 237/2022 & IA No. 836/2022	Y S Rajesh Reddy (Suspended director of M/s ASIP Private Limited - Corporate Debtor) Vs. State Bank of India	Mr. M Srinivas	Mr.Praveen Jain R2
27	Comp App (AT) (CH) (Ins) No. 286/2022 & IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav	Mr. AS Arvind	Mr. K Gaurav Kumar
28	Comp App (AT) (CH) No. 47/2022 & IA No. 559/2022	Aapico Hitech Public Company Limited Vs. Sakthi Sugars Ltd. & Ors	Mr.J Sivanandaraj	Ms. Saranya- R1

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	TA (AT) No. 70/2021 (Comp App (AT) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) P Ltd	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla

30	Comp App (AT) (CH) (Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy, Mr. N V Saisunder	Mr Philip Mathew
31	Comp App (AT) (CH) No. 18/2022 & IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors. WITH	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen -R1, R2
32	Comp App (AT) (CH) No. 19/2022 & IA No. 209,297 & 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen -R1, R2
33	Comp App (AT) (CH) No. 20/2022 & IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen -R1, R2
34	Comp App (AT) (CH) No.31/2022 & IA No. 347,834,842 & 993/2022	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan,	Mr. Sukumar Nainam Oommen- R1, R2 Mr. Sherry Samuel Oommen- R3

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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